NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **10.07.2025** (THURSDAY) CHENNAI BENCH **(HYBRID MODE)**

CHENNAI BENCH **(HYBRID MODE)** <u>10.30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	IA No. 765/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors.	Mr. Vishnu Mohan	Mr. Edward James- R1 Mr. P Giridharan- R17 R18

By order of Hon'ble Member (Judicial)

Chennai Bench

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